

ITEM NO.30

COURT NO.6

SECTION II

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

SPECIAL LEAVE PETITION (CRIMINAL) Diary No(s). 27078/2022

(Arising out of impugned final judgment and order dated 26-10-2018 in CRLA No. 3195/2017 passed by the High Court Of Judicature At Allahabad)

LAV KUMAR @ KANHIYA

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

(FOR ADMISSION and I.R. and IA No.142277/2022-CONDONATION OF DELAY IN FILING and IA No.142278/2022-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.142281/2022-EXEMPTION FROM FILING O.T. and IA No.142289/2022-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES and IA No.142285/2022-APPLICATION FOR EXEMPTION FROM FILING ORIGINAL VAKALATNAMA/OTHER DOCUMENT)

Date : 30-09-2022 This petition was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE S. RAVINDRA BHAT
HON'BLE MR. JUSTICE SUDHANSHU DHULIA

For Petitioner(s) Mr. Ravi Prakash Mehrotra, Sr. Adv.
Mr. Nagendra Singh, Adv.
Ms. Akanksha, Adv.
Mr. Ashish Pandey, Adv.
Dr. Sanjay Gupta, Adv.
Mohd. Alim Khan, Adv.
Mr. Akash Choudhary, Adv.
for M/s. V. Maheshwari & Co., AOR
Mr. Apoorv Srivastava, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Delay condoned.

Issue notice.

The petitioner is permitted to serve notice on the standing counsel for the State.

The learned senior counsel appearing for the petitioner relies upon the post-conviction order passed by the Juvenile Justice Board on 05.12.2019, after the conviction by the trial court was confirmed in the impugned Judgment dated 26.10.2018.

It is unclear as to what impelled reference to the Board. Records of the Juvenile Justice Board, Agra in Misc. Application No. 178 of 2019, (State vs. Lav Kumar @ Kannaiya, Crime No. 540 of 2011) are hereby called for. The Registry of the High Court of Judicature at Allahabad shall ensure that the entire record of the Juvenile Justice Board in that case is forwarded to this Court.

The records shall be included as part of the file of this Court.

A copy of this order be communicated to the Registry of the High Court of Judicature at Allahabad for due compliance.

List on 07.11.2022.

(JAYANT KUMAR ARORA)
ASST. REGISTRAR-CUM-PS

(RENU BALA GAMBHIR)
COURT MASTER